for the year 2014-15. In Cantonment Board the funds are provided in the annual budget of the Cantonment Board.

(d) NGOs have been engaged for door-to-door collection of waste in NDMC and Cantonment Board areas. Department of Environment has engaged "Society for Child and Development" in vermin-composting activity in Eco-Club Schools within NDMC area. Cantonment Board has engaged PATHEYA (NGO) for door-to-door collection and segregation of garbage.

Waterlogging in National Capital

590. SHRI RAJKUMAR DHOOT: Will the Minster of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that despite the directions of Delhi High Court waterlogging is common in the National Capital whenever there is heavy rain; and

(b) if so, what concrete measures Government proposes to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) and (b) Government of National Capital Territory of Delhi has informed that there have been instances of waterlogging on roads of Delhi on certain occasions. The Municipal Corporations of Delhi have temporary/permanent pumping stations in place along with Mobile Diesel Pump sets to deal with any emergent situation of waterlogging at vulnerable points. The Municipal Corporations undertake the task of de-silting of drains under their jurisdiction throughout the year and complete them before the onset of monsoon.

Establishment of smart cities

591. SHRI RITABRATA BANERJEE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the 100 Smart Cities to be established have been identified, if so, the State-wise details thereof, if not, the reasons therefor; and

(b) the amount of money allotted for establishing of the 100 Smart Cities?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) No, Sir. The Concept Paper on developing 100 Smart Cities is at draft stage. Consultations with State Governments are being held. Guidelines and budget allocation shall be finalized after approval of the Scheme. (b) A combined allocation of ₹ 2.00 crore for New Mission including Development of Smart Cities along with an allocation of ₹ 6273.77 crore for Mission for Development of 100 Smart Cities and JnNURM have been made by the Government in the current financial year.

Implementation of revised JNNURM

†592. SHRI ASHK ALI TAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government proposes to implement a new and revised Jawaharlal Nehru National Urban Renewal Mission;

(b) if so, the policy to declare mission cities; and

(c) whether Government proposes to release the fund amounting to ₹ 39.56 crore deducted from the sanctioned fund for Urban Infrastructure Governance (UIG) projects at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) and (b) There is no proposal for launch of new and revised Jawaharlal Nehru National Urban Renewal Mission (JnNURM). However, the Government is proposing to launch a New Urban Development Mission, the contour of which has not been finalized.

(c) The JnNURM has ended on 31.03.2014. The Government has no mandate to release funds for the projects sanctioned upto 31.03.2012 under JnNURM.

Scientific disposal of urban garbage

593. SHRI MANSUKH L. MANDAVIYA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 2155 given in the Rajya Sabha on 29 August, 2013 and to state:

(a) the progress made/updated status of the action taken by Central Government, in consultation with State Governments, for scientific disposal of urban garbage/waste;

(b) whether Central Government is encouraging/would encourage local self Governments to produce energy from urban garbage, if so, the details thereof;

(c) whether Government intends to financially help the local self Governments

[†]Original notice of the question was received in Hindi.